

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†1369
ANSWERED ON 11.02.2019**

DISINVESTMENT OF ITDC HOTELS/PROPERTIES

†1369. PROF. CHINTAMANI MALVIYA:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has sanctioned/approved the process of disinvestment of hotels/properties of the India Tourism Development Corporation Ltd. (ITDC) in the country;**
- (b) if so, the details thereof and the reasons therefor;**
- (c) the details and the number of hotels/properties proposed to be disinvested, State/UT-wise;**
- (d) whether funds received from disinvestment are likely to be utilised for promoting tourism industry in the concerned States and if so, the details thereof;**
- (e) the details and the number of hotels/properties of ITDC Ltd. in Madhya Pradesh; and**
- (f) whether the Government has formulated any special scheme through which the hotels/properties of ITDC Ltd. are likely to be disinvested?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(SHRI K.J. ALPHONS)

(a) and (b): As per its Disinvestment Policy, the Government is disinvesting the hotels and properties of ITDC through leasing out or transferring the property to the concerned State Governments/Ministry (except Ashok Hotel and Samrat Hotel, New Delhi). The Policy has been formulated keeping in view that running and managing hotels on professional lines is not the job of the Government or its entities.

(c): Details are at Annexure .

(d): Disinvestment proceeds from the sale of ITDC's equity stake in the Joint Venture Companies and from transfer of ITDC's properties to the State Governments have come to ITDC and the same is shown as other income (income from disinvestment). ITDC is inter alia engaged in the development of tourism infrastructure apart from hotels and other tourism related activities.

(e): There was one Joint Venture named 'Hotel Lake View Ashok' in Bhopal. ITDC transferred its equity stake to the Government of Madhya Pradesh in June, 2017 and accordingly Hotel Lake View Ashok was transferred to the Government of Madhya Pradesh.

Further, there is one plot measuring (6.77 Bighas) or 1,52,327 sq. ft. at Gwalior purchased by ITDC on 21.02.2003.

(f): The disinvestment is through transfer/joint leasing/operation and maintenance of property through third parties. Where the State Government is not willing for joint leasing, the hotel/property is handed over to the State Government at a negotiated consideration/valuation approved by the Inter Ministerial Group (IMG) constituted by the Ministry of Tourism.

STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.†1369 ANSWERED ON 11.02.2019 REGARDING DISINVESTMENT OF ITDC HOTELS/PROPERTIES.

Status of Disinvestment

No. of Hotels handed over : 8

To State Governments

- (i) Hotel Lake View Ashok, Bhopal, Madhya Pradesh**
- (ii) Hotel Brahmaputra Ashok, Guwahati, Assam**
- (iii) Hotel Bharatpur Ashok, Bharatpur, Rajasthan**
- (iv) Hotel Jaipur Ashok, Jaipur, Rajasthan**
- (v) Incomplete Project of Gulmarg Ashok, Gulmarg, J&K**
- (vi) Hotel Donyi Polo Ashok, Itanagar, Arunachal Pradesh**
- (vii) Hotel Lalitha Mahal Palace, Mysore, Karnataka**

To Ministry of Urban Development

- (viii) Hotel Janpath, New Delhi**

No. of Hotels decided to be handed over to the State Govt. : 2

- (i) Hotel Patliputra Ashok, Patna, Bihar (MoU signed)**
- (ii) Incomplete Project of Anandpur Sahib, Punjab**

Hotels for Joint Leasing : 1

- (i) Hotel Pondicherry Ashok, Puducherry (UT)**

Hotels for O & M Contract : 1

- (i) Hotel Kalinga Ashok, Bhubaneswar, Odisha**

Hotels for transferring equity stake : 1

- (i) Hotel Ranchi Ashok, Ranchi, Jharkhand**

No. of Hotels where disinvestment proceedings have been stayed due to order of Hon'ble Supreme Court : 1

- (i) Hotel Nilachal Ashok, Puri, Odisha**
